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Title: Need to release the Indian citizens who are suffering in the jails of Malaysia, Maldives, Singapore and Afghanistan.

SHRI K. MALAISAMY (RAMANATHAPURAM): Mr. Speaker, Sir, please give me a minute to speak. ...(*Interruptions*)

MR. SPEAKER: You are given only one minute to speak.

...(*Interruptions*)

SHRI K. MALAISAMY : Mr. Speaker, Sir, my special thanks to you for enabling me to present an extremely serious situation. I am especially thankful to you because you have permitted me to present my case when the hon. Prime Minister and the hon. Deputy Prime Minister are present here.

This is with reference to an extremely serious situation which has arisen where eight of our young Indians are languishing in the prisons of Malaysia. Not only that, people are languishing in Maldives also. Of late, there are incidents of growing atrocities on Indians in Singapore, Afghanistan, Malaysia and Maldives. These eight persons are hailing from my own constituency. Everyday they are pestering me on this case. On this matter I had written to the hon. Deputy Prime Minister, and hon. Minister of External Affairs. I had written to a Minister in Malaysia also. They have been quick enough to acknowledge my letter, but are very slow in reacting.

Our hon. Chief Minister had also written as to how legal assistance can be given, as to how they can be released etc. They must react and they must do something immediately in this regard....(*Interruptions*)